

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

37. C.P. 259/(MB)/2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.04.2024**

NAME OF THE PARTIES: Ganesh Ruia & Anr
V/s
Agarwal Properties Private Limited

Section: 241(1), Sec. 242 (4) of Companies Act, 2013

ORDER

Adv. Yashaswi Pande appeared for the Petitioner. Adv. D.S. Patil appeared for the Respondent. At the request of the parties, list the matter on **24.06.2024** for hearing.

SD/-
ANIL RAJ CHELLAN
Member (Technical)
29.04.2024
Sushil

SD/-
KULDIP KUMAR KAREER
Member (Judicial)